
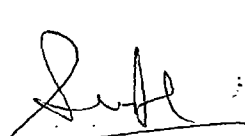


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**C. A. T. Bench, Jaipur**

Date of Order	Orders
22.11.2000	None present for the parties. On the perusal of order sheets, it appears that none was present for the applicant on 6.7.2000, 16.8.2000, 30.10.2000 and today when the OA is listed for final hearing. It appears that applicant has lost interest in this case. This this present OA is <del>dismiss</del> dismissed in default and on prosecution.
<i>Reinforced</i> <i>him abing</i> <i>Mr U.S. Kumar</i> <i>24-11-20</i>  <i>Copy sent to</i> <i>applicant</i> <i>vide 3768</i> <i>dated 30/11/20</i>	 (GOPAL SINGH) MEMBER (A)   (S.K. AGARWAL) MEMBER (J)